

Office of the I Addl.District Court,
Guntur, Dated : 23.06.2020

NOTICE

Take notice that orders in I.A.719/2019 in O.S.588/2015 will be pronounced on 29.06.2020. If either party has any objection for pronouncing the orders and intends to have any further hearing or reopening of the matter may present reopen application through e-mail viz., iadjcourtguntur@gmail.com on or before 26.06.2020, otherwise orders will be pronounced on 29.06.2020.

// B.O.C.//
Sd/- XXXXX
Superintendent,
I Addl.DISTRICT COURT, GUNTUR.

To :

Sri P.S.Rama Krishna Prasad and

Sri V.Anik Kumar, Advocate for petitioner, Phone No.9985286435.

Sri D.Naga Babu, advocate for first respondent, Phone No.94407 59153.

Sri N.Sri Hari Rao, Advocate for respondents 4 and 5, Phone No.7842459689.